

FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India</i> <i>(Voluntary Liquidation Process) Regulations, 2017)</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF JAGSUKHKARAK HOUSING & DEVELOPERS LIMITED	
RELEVANT PARTICULARS	
1. Name Of Corporate Person	Jagsukhkarak Housing & Developers Limited
2. Date Of Incorporation of Corporate Person	10/11/2008
3. Authority Under Which Corporate	ROC-Ahmedabad
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U45208GJ2008PLC055385
5. Address Of the Registered Office and Principal Office (If Any) Of Corporate Person	201, Maruti Crystal, Opp Rajpath Club, Bodakdev, S G Highway, Ahmedabad, Gujarat, India, 380054
6. Liquidation Commencement Date of Corporate Person	28th February 2025 The Company in its EGM dated 28th February 2025 confirm my appointment as the Liquidator to carry out Voluntary Liquidation of the Company as per the Provisions of Section 59 of IBC and Rules & Regulations thereunder but the Formal Communication of the Same is received by me on 7th March 2025
7. Name, Address, Email Address, Telephone Number And The Registration Number of The Liquidator	Sanjaykumar Jitendralal Shah 5th Floor, 501/502, Abhijit - 1, Opp Bhuj Mercantile Bank, Mithakhali Six Road, Navrangpura, Ahmedabad - 380009. volliquidator.jagsukhkarak@gmail.com Registration number: IBBI/IPA-001/IP-P-01915/2020-2021/13096
8. Last Date for Submission of Claims	30th March, 2025
Notice is hereby given that the Jagsukhkarak Housing Developers Limited has commenced voluntary liquidation on 28th February 2025. The stakeholders of Jagsukhkarak Housing & Developers Limited are hereby called upon to submit proof of their claims, on or before 30th March 2025 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proof of claim shall attract penalties. Place: Ahmedabad CA IP SHAH SANJAY JITENDRALAL Date: 08-03-2025 Liquidator Reg No: IBBI/IPA-001/IP-P-01915/2020-2021/13096 AFA valid till: 30th June 2025	

